

बस्तर जिले में आदिवासियों के कल्याण के लिए नियतन

1164. श्री अचन सिंह ठाकुर :
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के बस्तर जिले के आदिवासियों के कल्याण के लिए आरंभ की जाने वाली परियोजनाओं के लिए गत वर्ष केन्द्रीय सरकार ने कितनी धनराशि दी है;

(ख) क्या सरकार को पता है कि इस राशि का उचित उपयोग नहीं किया गया है; और

(ग) यदि नहीं, तो क्या सरकार इस विषय में जांच करायेगी और राशि का उचित उपयोग सुनिश्चित करायेगी ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) बस्तर जिले में एकीकृत जनजाति विकास परियोजनाओं समेत जनजाति उप-योजना के लिए 1976-77 में मध्य प्रदेश राज्य को 10.97 करोड़ रुपये की धनराशि दी गई थी। इसके अतिरिक्त बस्तर में दातेवाडा और कोन्टा जनजाति विकास एजेंसियों के लिए 20 लाख रुपये और 27.49 लाख रुपये दिये गये थे।

(ख) और (ग). इस संबंध में कोई शिकायतें प्राप्त नहीं हुई हैं।

Per Capita Income

1165. SHRI RAMANAND TIWARY:
Will the Minister of PLANNING be pleased to state:

(a) whether his attention has been drawn towards news item published in the 'Statesman' Delhi, dated 23rd January, 1978 under the caption 'Fall in Per Capita Income'; and

(b) if so, the reaction of Government thereto and steps taken or contemplated to be taken for raising the per capita income and revitalising the national economy?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The fall in per capita income in 1976-77 is due largely to decline in agricultural production which accounts for about half of the national product. The year 1977-78 is likely to show some improvement over the position in 1976-77. In the circumstances it is better to take a long-term point of view rather than on an annual basis.

Complaints received by Shah Commission

1166. SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Shah Commission has received large number of complaints beyond the terms of reference; and

(b) if so, what are the reasons Government entertain such complaints and harass the Government servants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) and (b). The Shah Commission of Inquiry has received 7301 complaints which are beyond its terms of reference. These complaints were not received by the Government but were received by the Commission in response to the Notification published by them in the Newspapers. The Commission has not taken cognizance of these complaints and there is no question of the Government harassing Government servants.